

S.No	Name of the State/Port	Outlays (Rs. in crores)		
		1991-92	1992-93	1993-94
6.	Cochin	37.03	42.17	47.00
7.	Andhra Pradesh Visakhapatnam	59.79	65.57	71.00
8.	Gujarat Kandla	55.00	40.00	37.78
9.	Goa Mormugao	7.10	11.76	13.00
10.	Orissa Paradip	39.65	67.00	75.00
11.	Karnataka New Mangalore	8.56	4.91	6.00
TOTAL MAJOR PORTS:		483.98	541.66	584.34

Development of Inland Water Transport System

7885. SHRI BHAGABAN MAJHI:
Will the Minister of SURFACE
TRANSPORT be pleased to state:

(a) whether it is a fact that the progress made in the development of Inland Water Transport in the country has been very slow;

(b) if so, the reasons for the delay;

(c) the number of water ways linked in the country with the potential of being developed as National waterways; and

(d) the details thereof?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE
TRANSPORT (SHRI JAGDISH
TYTLER): (a) and (b) : No, Sir.

(c) and (d) The National Transport Policy Committee (1980) had identified the following 10 waterways for consideration for declaration as National Waterways:—

- (i) The Ganga-Bhagirathi-Hooghly
- (ii) The Brahmaputra
- (iii) The Sunderbans
- (iv) The Narmada
- (v) The Mahanadi
- (vi) The Tapi
- (vii) The Godavari
- (viii) The Krishna
- * (ix) The Mandovi & Zuari rivers and Cumberjua canal in Goa
- (x) The West Coast Canal System in Kerala

Out of the above ten waterways, only the following 3 waterways have, so far, been declared as National Waterways:—

1. Allahabad-Haldia-Bhagirathi river system;
2. Sadiya-Dhubri stretch of the Brahmaputra river;
3. Kottapuram-Kollam stretch of the West Coast Canal alongwith Champakara and Udyogmandal Canals.

A proposal to declare Cherla-Rajahmundry stretch of Godavari river alongwith its delta canals as National Waterway is under consideration.

Privatisation of Activities of Major Ports

7886. SHRI BHAGABAN MAJHI:
Will the Minister of SURFACE
TRANSPORT be pleased to state:

(a) whether Government have identified the areas for the privatisation of port activities in the 11 major ports;

(b) if so, the details thereof;

(c) the funds earmarked for the modernisation programme for privatisation of port operations in the major ports; and

(d) the steps taken in the matter?

THE MINISTER OF STATE OF THE
MINISTRY OF SURFACE
TRANSPORT (SHRI JAGDISH
TYTLER): (a) and (b) Yes, Sir.
Government have identified following